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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

REGN. NO. CCP NO. 114/92 in
OA-131/88

DATE OF DECISION: 17.2.1993

Ashok Kumar & Ors.

... Petitioners.

Versus

Shri Raj Kumar,
General Manager,
Northern Railway,
Baroda House,
New Delhi & anr.

... Respondents.

CORAM: THE HON'BLE MR. JUSTICE V.S. MALIMATH, CHAIRMAN.
THE HON'BLE MR. I.K. RASGOTRA, MEMBER(A).

For the Petitioners.

... Shri B.S. Mainee,
Counsel.

For the Respondents.

... None.

JUDGEMENT (ORAL)

(By Hon'ble Mr. Justice V.S. Malimath,
Chairman)

This CCP is disposed of as withdrawn on the request
of the petitioner's counsel.


(I.K. RASGOTRA)
MEMBER(A)


(V.S. MALIMATH)
CHAIRMAN

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